

process was published in the Indian Dairymen. M/s Anup Engg. Ltd, Ahmedabad and M/s. Kpsar Engg Works, New Delhi, are fabricating khoa making machines. No patent has been taken so far.

#### Distribution of Certified Seeds by N.S.C.

2034. SHRI JAGANNATH PATTNAIK : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government's attention has been drawn to the news-item which appeared in Tribune dated 5 July, 1985, captioned "NSC to distribute high yielding seeds," stating *inter-alia* that National Seeds Corporation has arranged for the distribution of 22,700 tonnes of high yielding seeds of paddy and 9,000 tonnes of certified seed of coarse grains like maize jowar and bazra during the current Kharif season; and

(b) if so, criteria followed regarding the distribution of seeds amongst the States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes. Sir. National Seeds Corporation has arranged 22,700 metric tonnes of High Yielding Seeds of Paddy and 9,000 metric tonnes of Certified Seed of Hybrid Bajra, Jowar and Maize for distribution during kharif, 1985 season.

(b) The criteria being followed by the National Seeds Corporation in connection with the distribution of seeds amongst the States is based on the discussions with the State Governments organised by the Ministry of Agriculture, Government of India, wherein the requirement along-with availability of seeds for the respective States are discussed. In addition to this, the advance indents placed by different organisations and seed dealers are also considered.

#### [Translation]

#### Sugar Supplied to U.P. and its Distribution

2035. SHRI R.P. SUMAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the quantity of sugar supplied to Uttar Pradesh during the last three years, year-wise and the main criteria adopted for its distribution;

(b) whether Government have received information to the effect that sugar is not supplied to rural areas and it is not properly distributed and if so, the arrangements being made by Government to make it available to common people and if no arrangements have been made, the reasons therefor; and

(c) whether Government are considering a proposal to lay down a policy for proper distribution of sugar and if so, the details thereof and the time by which it will be implemented ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The total quantity of levy sugar allotted to Uttar Pradesh Government during the calendar years 1982, 1983 and 1984 was about 5.57 lakh tonnes, 5.83 lakh tonnes and 6.14 lakh tonnes respectively. The Statewise monthly levy sugar quotas were last revised with effect from 1-10-1983 based on 425 grams of per capita availability for the projected population as on 1-10-1983.

(b) and (c) So far as the distribution of levy sugar through fair price shops is concerned, it falls within the purview of the State Governments. The fixation of scale of distribution for urban and rural areas is also decided by the concerned State Government keeping in view the local conditions and other relevant considerations.

#### [English]

#### T.V. Centres in Orissa

2036. SHRI SRIBALLAV PANIGRAHI : Will the Minister of